

**Prl. Judge Family Court**  
**Sri. D.T.Puttarangaswamy(Incharge)**  
**PRL. FAMILY COURT**  
**Cause List Date: 03-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	Crl.Misc. 139/2013 (NOTICE)		Nethravathi <b>Vs</b> Nagarajachar	M. Sudhadra Kumar
2	Crl.Misc. 177/2019 (Steps) IA/1/2019		B.R. Mamatha <b>Vs</b> Hareesh Kumar C.R.	B.V. Bojaiah
3	Crl.Misc. 287/2019 (Payment) IA/1/2019		Rinita P <b>Vs</b> Praveen Sudhakar	M.C. Ravish
4	Crl.Misc. 87/2020 (Appearance of Respondant) IA/2/2020		Ramyashree A.N. <b>Vs</b> Siddaraju.A.N.	K.Maruthi
<b><u>11.00 AM to 02.00PM</u></b>				
5	Crl.Misc. 64/2019 (Further Chief Respondent) IA/1/2019		Smt Maala K R <b>Vs</b> Krishnamurthy	Natesh.S
6	Crl.Misc. 256/2019 (Further Evidence)		Likitha <b>Vs</b> H.R. Basavalingadevaru	K.S. Jagannatha
<b>Cases listed below are adjourned due to Covid 19</b>				
7	Crl.Misc. 112/2019 (N.B.W) IA/1/2019	<b>23-11-2020</b>	Smt Prameelamma.B.C @ Prameeladevi <b>Vs</b> Lingaraju	P.K.Manjunatha
8	Crl.Misc. 179/2019 (Balance) IA/1/2019	<b>23-11-2020</b>	Nagarathna <b>Vs</b> Rajashekhara	T. N. Narayanaswamy
9	Crl.Misc. 212/2019 (Steps) IA/1/2019 IA/2/2019	<b>23-11-2020</b>	Pavithra J <b>Vs</b> Paramesh T.M.	Thippeswamy T
10	Crl.Misc. 266/2019 (Appearance of Respondant)	<b>23-11-2020</b>	Suvarna <b>Vs</b> Sridharachari @ Sridhar	B. Somashekhara
11	Crl.Misc. 278/2019 (HEARING)	<b>23-11-2020</b>	T. Bhagya <b>Vs</b> K.G. Kumaraswamy	M.B. Naveen Kumar
12	Crl.Misc. 291/2019 (Objection) IA/1/2019	<b>23-11-2020</b>	T.N. Bhargavi <b>Vs</b> Anjinappa	H.M. Nagabhushan

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13	Crl.Misc. 294/2019 (NOTICE)	<b>23-11-2020</b>	Nisha @ Padma <b>Vs</b> Gajendra	P.K.Manjunatha
14	Crl.Misc. 74/2020 (NOTICE)	<b>23-11-2020</b>	Chandhana.T.N <b>Vs</b> S.M.Karthik	B.S.Jayashankar

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<b><u>02.45 PM to 05.45PM</u></b>				
1	M.C. 257/2019 (Await Notice) IA/1/2019 IA/2/2019		B. Keerthana <b>Vs</b> G. Preetham	Deepak S
2	M.C. 19/2020 (Objection)		Maheshchandra.R.P <b>Vs</b> Shathanika Ujjni	Jamuna bai
3	M.C. 93/2020 (NOTICE)		Harshith.P.G. <b>Vs</b> Pooja.G.	K.P.Manju Prakash
4	M.C. 135/2020 (APPEARANCE OF PARTY)		Meghana T.G. <b>Vs</b> Nil	B.V. Bojaiah
5	M.C. 175/2020 (NOTICE)		H.S. Swamy @ Chetan.H.S. <b>Vs</b> Divya.D.	T.N.Gururaja
6	M.C. 197/2020 (NOTICE)		Suresh Kumar T.S. <b>Vs</b> Geetha M.G.	B.G. Sathish
<b>WRITTEN STATEMENT</b>				
7	O.S. 13/2020 (SUMMONS)		Yousuf Khan <b>Vs</b> Ayesha Khanum	K.S.Shivakumar
<b><u>11.00 AM to 02.00PM</u></b>				
8	G and WC 3/2018 (Evidence)		Sandeep Shreedharan Nambiar <b>Vs</b> P.V.Sopna Puthiya Veetil	J.A.Jayawant
9	M.C. 217/2018 (Evidence)		Sandeep Shreedharan Nambiar <b>Vs</b> P.V.Sopna Puthiya Veetil	J.A.Jayawant
10	G and WC 6/2019 (Evidence) IA/1/2019 IA/2/2019		K.B.Gopalakrishna <b>Vs</b> Smt Swetha C	D.KRishnappa
11	M.C. 295/2019 (Evidence)		Kumara T.G. <b>Vs</b> Asha K	Ramesh
12	M.C. 18/2020 (Evidence)		Narasimmurthy <b>Vs</b> Deepika	Devaraju.P.Hillodi
<b>Cases listed below are adjourned due to Covid 19</b>				
13	M.C. 89/2020 (NOTICE)	<b>23-11-2020</b>	Shashikumar B. <b>Vs</b> Parinitha P.	N.R. Rajashekhar

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14	M.C. 113/2020 (NOTICE)	<b>23-11-2020</b>	Lavanya.K.S. <b>Vs</b> Nil	S.Manjunath and G.P.Sajith Kumar
15	M.C. 155/2020 (FIRST HEARING)	<b>23-11-2020</b>	Ranganath R <b>Vs</b> Nil	B.S. Yogeesh

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<b><u>02.45 PM to 05.45PM</u></b>				
1	Crl.Misc. 268/2019 (F.L.W)		Shobharani S.R. <b>Vs</b> G. Ramana	N. Ramanjana Reddy
<b><u>11.00 AM to 02.00PM</u></b>				
2	Crl.Misc. 143/2019 (Evidence)		Smt Pallavi <b>Vs</b> M.N.Manjunatha	Bendre Kumar.T
3	Crl.Misc. 208/2019 (Evidence)		Tabassum Kouseer @ Mama Jigne <b>Vs</b> Mahaboob Pasha	B.G. Satish
4	Crl.Misc. 1/2020 (Cross Examination of Petitioner)		Shwetha C.J. <b>Vs</b> Praveenkumar H.R. @ Kumar	T.P.Mahesh
<b>Cases listed below are adjourned due to Covid 19</b>				
5	Crl.Misc. 276/2019 (Evidence) IA/1/2019	<b>23-11-2020</b>	Gangadevi <b>Vs</b> Hemanthakumar	H.S. Bhasmangi Rudraiah
6	Crl.Misc. 182/2019 (Balance)	<b>23-11-2020</b>	T. Manjula <b>Vs</b> H. Hemanthkumar	Thu. Pu. Mahesh
7	Crl.Misc. 183/2019 (Balance)	<b>23-11-2020</b>	Smt. Jayamma <b>Vs</b> K. Siddappa	K. Shivananjappa
8	Crl.Misc. 218/2019 (Steps)	<b>23-11-2020</b>	Chaithra.C <b>Vs</b> Suresh Kumar.G.P	Vedamurthachar.G
9	Crl.Misc. 239/2019 (Balance)	<b>23-11-2020</b>	Vasantha (Dhanalakshmi) <b>Vs</b> N. Jayanna	S.M. Krishnamurthy
10	Crl.Misc. 273/2019 (Balance)	<b>23-11-2020</b>	Bhavya D.M. <b>Vs</b> D.G. Shivaprasad	Tippu A
11	Crl.Misc. 274/2019 (Await Order)	<b>23-11-2020</b>	Hemalatha <b>Vs</b> Siddaraju	M.N. Kumara Swamy
12	Crl.Misc. 280/2019 (Balance) IA/1/2019	<b>23-11-2020</b>	Suma K.N @ Savitha <b>Vs</b> Pradeep M.R.	B.S. Doreswamy
13	Crl.Misc. 282/2019 (Balance) IA/1/2019	<b>23-11-2020</b>	Roopa <b>Vs</b> Rajendra T.M.	Muralikrishna
14	Crl.Misc. 288/2019 (Balance) IA/1/2019	<b>23-11-2020</b>	Farhanakhanum <b>Vs</b> Liakath Khan	T. Govindaraja

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15	Crl.Misc. 10/2020 (F.L.W)	<b>23-11-2020</b>	K.Nethravathi <b>Vs</b> H.Shettallaiah	Bhasmangi Rudraiah HS
16	Crl.Misc. 78/2020 (NOTICE) IA/2/2020	<b>23-11-2020</b>	Beebee Fathima <b>Vs</b> Syed Ayaz Pasha @ Ayaz	Ramesh

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<b><u>02.45 PM to 05.45PM</u></b>				
1	O.S. 4/2019 (ARGUMENTS) IA/1/2019 IA/2/2019 IA/3/2019		S.H.Meenakshi <b>Vs</b> G.Biskurappa alias Puttaswamaiah	K.H.Hari Kumar
2	G and WC 1/2019 (HEARING) IA/1/2019		G. Ramana <b>Vs</b> Shobha Rani S.R.	G. Ramana
3	EX 19/2019 (HEARING)		Puneeth R <b>Vs</b> Suchithra R	Ajay T.N
4	M.C. 182/2020 (APPEARANCE OF PARTY)		Mahesh .M. <b>Vs</b> T.M.Kavitha	Nandeesh.S.N.
<b><u>11.00 AM to 02.00PM</u></b>				
5	M.C. 321/2019 (Evidence) IA/1/2019		Mahadeva @ Mahadevaiah <b>Vs</b> Chikkagangamma	Master R.K.G. M.M. Mahaswamy
6	M.C. 22/2020 (Evidence) IA/2/2020		T.V.Tejaswini <b>Vs</b> H.S.Rajesh	K.S.Shivakumar
7	M.C. 16/2019 (Cross Examination of Petitioner)		G.Ramana <b>Vs</b> Shobharani.S.R	Party in person
8	M.C. 215/2019 (NOTICE) IA/1/2019		Chandrashekar <b>Vs</b> A.R.Nalina	K.S.Jaggannatha
9	M.C. 267/2019 (Cross Examination of Petitioner)		Pooja T.S. <b>Vs</b> Manju S.P.	G.K. Srinivasa
<b>Cases listed below are adjourned due to Covid 19</b>				
10	M.C. 165/2019 (Objection)	<b>23-11-2020</b>	Nanjundaswamy.T.S <b>Vs</b> Jagadamba	L.Naasimha Murthy
11	M.C. 236/2019 (Conciliation) IA/1/2019 IA/2/2019	<b>23-11-2020</b>	G.R.Shivaprasad <b>Vs</b> Nil	S.Manjunatha
12	M.C. 56/2020 (NOTICE) IA/1/2020	<b>23-11-2020</b>	Sahana.T.N <b>Vs</b> Kantharaj.G.S.	S.V.Ravindranath Tagor
13	M.C. 92/2020 (NOTICE)	<b>23-11-2020</b>	M.N.MohanKumar <b>Vs</b> T.N.Poornima	M.S.Sreedharamurthy
14	M.C. 114/2020 (NOTICE)	<b>23-11-2020</b>	Yasaswini <b>Vs</b> Shreedhar.B.	R.Nagesh Rao Gaikwad

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15	O.S. 21/2020 (SUMMONS)	<b>23-11-2020</b>	Tabasum <b>Vs</b> Abdul Khaleel Aliyas Abdul Khalil	Shashidhara Y.S.
16	M.C. 172/2020 (FIRST HEARING)	<b>23-11-2020</b>	B.N. Ranganath <b>Vs</b> Nil	Vasanthakumar HL
17	M.C. 176/2020 (NOTICE)	<b>23-11-2020</b>	Chaithrashree.A.M. <b>Vs</b> N.Sunil Kumar	P.L.Shivaraj